

TR-506/87

Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders.

Tribunal's Orders

Dated 15/2/88

Notices issued to the
Applicant & all Respondents
on dt 26-2-88

Gesthakulbi
26-2-88

Notices dt 26-2-88 are
served on the R.No. 2
on 1-3-88 & R.No. 4 on
dt nil.

Rel
8/3

10/3/88

Notice dt 26-2-88
served on the R.No. 3
on 29-2-88.

Rel
8/3

10/3

Notices dt 26-2-88 are
served on the Applicant &
R.No. 3 on 1-3-88.

Rel
9/3

10/3

writ petition No. 3089/87
filed in the High Court of
Judicature at Bombay on
16th September, 87 has been
transferred by the High
Court's order dt. 26/10/87.
The application has not yet
been admitted. The matter
pertains to the transfer of
the applicant. It is therefore
to be placed before the
Single Member Bench of this
Tribunal.

I issue notices for admission
returnable on 17/3/88 to both
applicant and the respondents.
17/3/88 for admission.

TR 506/87

Tribunal's Orders:-

Order copy dt 17/3/88
served on R. No. 1 on
29/3/88

29/3/88

10/2/88

Order dt 17.3.88 was
served on Resp. No 2
and 3 on 30.3.88.

5/4/88

10/2/88

Order dt. 17.3.88 was
served on Resp. No. 4
on 4.4.88 and to applicant
on 9.4.88.

19/4/88

10/2/88

~~M A~~ The application which
originated as Writ Petition
No. 3089/87 filed before the
High Court of Bombay has
come up for admission today.
Shri S. A. A. Naqui, learned
counsel appears for the
applicant. The application is
admitted.

Shri Naqui submits
that the grievance of the
applicant no longer survives
as the order transferring
him out of Bombay which
is impugned in this
application has since been
cancelled. He therefore
seeks permission to
withdraw this application.

In view of the above
the application ^{is} dismissed
as withdrawn.

P. Srinivasan
(P. Srinivasan)
Member (A)
17-3-88